

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3479  
ANSWERED ON:15.12.2005  
PERMISSION TO PRIVATE COMPANIES FOR AIR SERVICES  
Paraste Shri Dalpat Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has allowed certain private airlines to operate air services in the country;
- (b) if so, whether some private airlines have complained to the Government about certain obstacles being faced by them in operating their services;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in the matter?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a): Yes, Sir.

(b),(c) & (d): M/s Dwarka Air Taxi Service Ltd. who were denied permission to import one Dornier 328-300 aircraft due to non-availability of parking space at IGI Airport, New Delhi have represented against the rejection of their request. The matter will be placed before the competent authority.